

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 15.02.2019

**ORDER NO. 41 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 27 and 32 of 2019 for the period **18/02/2019 to 22/02/2019** for **CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From <b>18/02/2019 to 19/02/2019</b>	Customs, Excise and Service Tax Division Bench matters
Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (J)	From <b>20/02/2019 to 22/02/2019</b>	Customs, Excise and Service Tax Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial)	From <b>18/02/2019 to 22/02/2019</b>	Single Member Matters.
Hon'ble Ms. Rachna Gupta, Member (J)	From <b>18/02/2019 to 19/02/2019</b>	Single Member Matters.

Note:

1. If the Hon'ble President is unavailable on 18<sup>th</sup> or 19<sup>th</sup> February, 2019 Hon'ble Ms. Rachna Gupta, Member (J) will be part of the Division Bench and the Single Member matters listed before her will be taken up by Hon'ble Sh. Anil Choudhary, Member (Judicial).
2. If Hon'ble Ms. Rachna Gupta, Member (J) is unavailable on 20<sup>th</sup>, 21<sup>st</sup> or 22<sup>nd</sup> February, 2019 Hon'ble Sh. Anil Choudhary, Member (J) will be part of the Division Bench and the Single Member matters listed before him will be adjourned and the next date of hearing will be uploaded in the website.

By order,

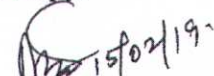


(Bineesh Kumar K. S.)

Registrar

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Dy. Registrar